

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 43 OF 2016

Dated: 18th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Tata Power Renewable Energy Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Abhishek Munot

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. M. Y. Deshmukh for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.02.2017**.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**